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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 11.07.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 43/16	TP 45/17	Hearing	433(e)/ 433(f)	Magnifico Minerals Pvt. Ltd. Vs Bellary Ispat Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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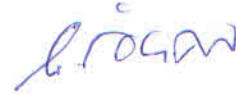
14. SHANKAR
9345320407

petitioner



14. Jameluddin
Advocate
9343546964.

Respondent



Shri H.N. Manjunath, Advocate, filed vakalat for respondent. Counsel for petitioner is present. She requested time to comply provisions of I&B Code. Counsel for petitioner filed memo about service of notice on respondent.

For objections and for compliance of provisions of I&B Code, list it on 21.08.2017. Petitioner is further directed to serve copy of the petition along with Annexures and also form No.5 on the respondent within 10 days and the respondent to file objections by 21.08.2017.



MEMBER (J)